

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 206
IB-625/ND/2017**

IN THE MATTER OF:

M/s. Indus Container Lines Pvt. Ltd.

...PETITIONER

Vs.

M/s. Geo Express Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 14.04.2021
(Virtual Hearing/Physical Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Financial creditor :
For the Respondent/Corporate debtor :**

ORDER

Re-notified to 04.05.2021.



(COURT OFFICER)